

Krishi Vigyan Kendras

*97. SHRI SOBHANA DRESWARA RAO VADDE:

SHRI RUDRASEN CHAUDHARY:

Will the Minister of AGRICULTURE be pleased to state:

(a) the number of Krishi Vigyan Kendras functioning in the country;

(b) the recommendations made by the National Commission on Agriculture with regard to establishment of Krishi Vigyan Kendras in the country;

(c) the steps taken by the Union Government to implement those recommendations; and

(d) the number of Krishi Vigyan Kendras proposed to be opened during the current year in each State?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR).
(a) Sir, 109 Krishi Vigyan Kendras are functioning in the country.

(b) The National Commission on Agriculture, in its report submitted in 1976, recommended that by 1985 each district should have atleast one KVK.

(c) Krishi Vigyan Kendras are being opened in various districts. At present, 107 districts have KVKs.

(d) A decision is yet to be taken in this regard.

[*Translation*]

Political process in Punjab and J&K

*98. SHRI RAJENDRA AGNIHOTRI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to revive political process in Kashmir and Punjab;

(b) if so, the details thereof;

(c) whether any scheme has been drawn up for providing adequate security arrangements so as to enable elections being held in Punjab; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN):

(a) and (b) Government is committed to start the democratic process in Punjab at the earliest. In Kashmir also, taking into account encouraging signals received in the form of surrender of many militants, people's committees will be constituted at different levels to ensure their participation.

(c) and (d) While providing needed security to the candidates, the State Government will be helped to keep effective pressure on the militants and other disruptive forces out to obstruct the electoral process or misuse the law to suit their ends.

[*English*]

Punpun-Mohrar-Durdha Irrigation Project of Bihar

*99. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Punpun-Mohrar-Durdha Irrigation Project of Bihar has been pending with the Union Government for a long time.

(b) if so, the reasons therefor and the time by which it is likely to be cleared; and

(c) whether there is any proposal to include the project in the Eighth Five Year Plan?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b) The project report was received in Central Water Commission in April, 1981. As the State Government could not finalise basic aspects of hydrology,